# HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 8944 / Checker

Bilaspur, dated 9 May, 2025

III-4-1/2016 (Commercial Court)

Copy of Government Notification F. No. 2031/904/XXI-B/C.G./2025 dated 08-05-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur with regard to add the jurisdiction of District-Koria (Baikunthpur) at serial no. 8 in column no. 4, after Surajpur in the Schedule-II, Commercial Court (District Judge Level) of the Govt. notification no. 14391, dated 20-12-2023 is forwarded to -

- The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of 1. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of 2. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of 3. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of 4. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of 5. Chhattisgarh, Bilaspur, for information of her Ladyship.
- Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of 6. Chhattisgarh, Bilaspur, for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrayanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of 8. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of 9. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of 10. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of 11. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of 12. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court 13. of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of 14. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of 15. Chhattisgarh, Bilaspur, for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 20. The Principal District and Sessions Judge, **Koria (Baikunthpur)** for information and necessary action.
- 21. The Principal District and Sessions Judge, **Sarguja (Ambikapur)** with reference your office endt no. 192, dated 29-01-2025 for information and necessary action.
- 22. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/ Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Mahasamund/ Mungeli/ Raigarh/Raipur/Rajnandgaon/Surajpur/Uttar Bastar (Kanker), for information.
- 23. The Judge, Commercial Court, (District Judge Level), Atal Nagar, 2<sup>nd</sup> Floor, Rajya NITI Aayog, opposite CGPSC building, Sector-19, Atal Nagar, Nava Raipur (Chhattisgarh) for information.
- 24. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
- 25. The Additional Registrar (D.E /Administration/Judicial/Classification/Confidential) High Court of Chhattisgarh, Bilaspur, for information.
- 26. The Registrar, Computerization-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
- 27. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 28. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./Checker/Protocol /Compliant/Writ/ Civil/ Criminal/ Central Filing Section/Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur for information.
- 30. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

(Maneesh Kumar Thakur) Registrar General

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# Government of Chhattisgarh Law & Legislative Affairs Department Mantralaya

### Mahanadi Bhawan, Atal Nagar, Naya Raipur

//Notification//

0.8 MAY 2025

Naya Raipur, Dated ..../2025

F.No./ 263 / /904/XXI-B/C.G./2025, In exercise of the powers conferred by Sub-section (1), (I-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 4554/Checker/III-4-1/2016 Bilaspur, Dated 06-03-2025, The State Government, hereby, amends this Department's Notification No. 14391/3830/XXI-B/C.G./2023 dated 20-12-2023, and designate the following court of District Judge Level as Commercial Court,:-

#### Amendment

#### In the SCHEDULE-II,

In column (4) of serial no. 8 after the word and punctuation "Surajpur", the words and symbols "Koria (Baikunthpur)" shall be added.

By order and in the name of the Governor of Chhattisgarh

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No./

/904/XXI-B/C.G./2025

Naya Raipur, Pated MAY. 122025

Copy to :-

Registrar General, Hon'ble High Court of Chhattigarh, Bilaspur with reference to Memo No. 4554/Checker/III-4-1/2016 Bilaspur, Dated 06-03-2025 & 8009/Checker/III-4-1/2016 Bilaspur, Dated 26-04-2025,

2. District and Session Court, Baikunthpur Dist.-Koria,

3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya for perusal for Hon'ble Law Minister,

4. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Naya Raipur,

5. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Commerce and Industries, Govt. of Chhattisgarh, Mantralaya, Naya Raipur,

6. Deputy Director, Govt. Regional Printing Press, infront of Indrawati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),

7. Web-Administrator, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya Naya Raipur for uploading in the official website of the Department, For information and necessary action.

(Dineshchandra Sahu)
Under Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

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# GOVERNMENT OF CHHATTISGARH LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.) 492002

// NOTIFICATION //

F.No. /3830/XXI-B/C.G./23, In exercise of the powers conferred by sub-section (1), (1-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the High Court of Chhattisgarh and in compliance of Memo No. 14030/III-4-1/2016/Checker, Bilaspur, dated 20<sup>th</sup> October, 2023, the State Government, hereby, amends this Department's Notification no. 5853/1665/XXI-B/C.G./2016, dated 15.06.2016 and, constitute and designate the following courts as mentioned in column (3) of Schedule I, II and III below as Commercial Courts with specified pecuniary jurisdiction, at zone specified in corresponding entries in column (2), for the area specified in column (4) of the respective table, namely:-

# SCHEDULE - I Commercial Court Below District Judge Level (Civil Judge Level) Pecuniary value of Rupees 3 Lakh to 10 Lakh (except Arbitration Cases)

SL.	Name of the zone for Commercial Courts	Name of the court to be designated	Territorial Jurisdiction of the commercial court arising in the Civil Districts
(1)	(2)	(3)	(4)
1	Bastar (Jagdalpur)	II CJ-I, Jagdalpur	Bastar (Jadalpur), Uttar Bastar (Kanker), Kondagaon and Dakshin Bastar (Dantewada)
2	Bilaspur	II CJ-I, Bilaspur	Bilaspur
		III CJ-I, Bilaspur	Mungeli and Janjgir-champa
3	Durg	II CJ-I, Durg	Durg
		III CJ-I, Durg	Balod and Bemetara
4	Korba	II CJ-I, Korba	Korba
5	Raigarh	II CJ-I, Raigarh	Raigarh and Jashpur
6	Raipur	II CJ-I, Raipur	Raipur
		IV CJ-I, Raipur	Balodabazar-Bhatapara, Mahasamund and Dhamtari

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7	Rajnandgaon	II CJ-I, Rajnandgaon	Rajnandgaon and Kabirdham(Kawardha)
8	Sarguja (Ambikapur)	CJ-I (CJM) Ambikapur	Sarguja (Ambikapur), Balrampur- Ramanujganj, Surajpur, Koria (Baikunthpur)

Note: In the event of the above-mentioned Special court/s lying vacant or in the absence of presiding officer, as the case may be, then the urgent applications in all the cases, if any filed, shall be heard by the senior most Civil Judge Class-I available in the District headquarter.

## SCHEDULE - II

Commercial Court (District Judge Level)

Pecuniary value of more than Rupees 10 Lakh upto 50 Lakh (including Arbitration Cases)

SL.	Name of the zone for Commercial Courts	Name of the court to be designated	Territorial Jurisdiction of the commercial court arising in the Civil Districts
(1)	-(2)	(3)	(4)
1	Bastar (Jagdalpur)	I Additional District Judge, Jagdalpur	Bastar (Jagdalpur), Dakshin Bastar (Dantewada), Kondagaon and Uttar Bastar (Kanker)
2	Bilaspur	II Additional District Judge, Bilaspur	Bilaspur and Mungeli
3	Durg	II Additional District Judge, Durg	Durg, Balod and Bemetara
4	Korba	I Additional District Judge, Korba	Janjgir-champa and Korba
5	Raigarh	I Additional District Judge, Raigarh	Raigarh and Jashpur
6	Raipur	II Additional District Judge, Raipur	Raipur, Balodabazar-Bhatapara, Dhamtari and Mahasamund
7	Rajnandgaon	I Additional District Judge, Rajnandgaon	Rajnandgaon and Kabirdham(Kawardha)
8	Sarguja (Ambikapur)	II Additional District Judge, Ambikapur	Sarguja (Ambikapur), Balrampur- Ramanujganj, Surajpur,

Note: (1) In the event of the above-mentioned special court/s lying vacant or in the absence of Presiding Officer, as the case may be, then the urgent applications in all the cases, if any filed,

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shall be heard by the senior most Additional District Judge available in the District headquarter.

(2) Arbitration cases will be heard by the other courts in addition to the above courts as per work distribution by the District Judge.

#### SCHEDULE - III

Existing Commercial Court (District Judge Level), Raipur Pecuniary value of more than Rupees 50 Lakh (including Arbitration Cases)

SL.	Name of the zone for Commercial Courts	Name of the court to be designated	Territorial Jurisdiction of the commercial court arising in the Civil Districts
(1)	(2)	(3)	(4)
1	Raipur	Commercial Court, Raipur	Entire State of Chhattisgarh

By order and in the name of the Governor of Chhattisgarh,

(Rajnish Shrivastava) Principal Secretary Government of Chhattisgarh

Law & Legislative Affairs Department

En.No.

/3830/XXI-B/C.G./23

Copy to:

Naya Raipur, dated ....12,2023

Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo Memo No. 14030/III-4-1/2016/Checker, Bilaspur, dated 20th October, 2023,

- District and Sessions Judge, Bastar (Jagdalpur), Bilaspur, Durg, Korba, Raigarh, Raipur, 2. Rajnandgaon and Sarguja (Ambikapur),
- 3. Registrar, Commercial Court, Naya Raipur,
- Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Nava 4. Raipur, Atal Nagar, C.G. for perusal of Hon'ble Law Minister,
- 5. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,
- Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, 6. Commerce and Industries, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,

- 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, Atal Nagar for publication in the E-Gazette (Extra Ordinary),
- 8. Web-administrator, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for uploading in the official website of the Department,

for information and necessary action.

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department